

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5696
ANSWERED ON:10.05.2012
LEAKAGE IN FARAKKA BARRAGE
Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there was a leakage at gate numbers 13 and 16 of Farakka Barrage on river Ganga in West Bengal;
- (b) if so, the time since when leakage has occurred and the quantum thereof;
- (c) whether the leaked water had reached upto Bangladesh;
- (d) if so, the reasons therefor alongwith the officials held responsible for the same; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Madam.
- (b) The leakage in the bay No.13 was started from 26.6.2011 which was stopped on 12.3.2012 and leakage in bay No.16 was started from 9.12.2011 and stopped on 29.2.2012. The quantum of this leakage in excess of Bangladesh share was 2162 MCM.
- (c) Yes, Madam. However, part of the leaked water was Bangladesh share as per Ganga Water Treaty-1996 with Bangladesh.
- (d) The reason for the leakage in bay Nos. 13 and 16 was due to the structural failure of the gates in these bays. As per Enquiry Report no official was found responsible for deliberately causing the problem.
- (e) In view of (d) above, no action is contemplated.